

**Central Administrative Tribunal
Principal Bench**

OA No.167/2014

New Delhi, this the 18th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Monika,
Roll No.2201103011
Aged about 22 years,
D/o Sh. Jai Kanwar,
R/o VPO: Rai,
Distt. Sonipat, Haryana, - Applicant

(By Advocate: Sh. Anil Singal)

Vs.

1. Staff Selection Commission,
Through its Chairman,
CGO Complex, Lodhi Road,
New Delhi – 110003

2. Medical Board,
Through Chairman,
Staff Selection Commission,
CGO Complex, Lodhi Road,
New Delhi-110003 - Respondents

(By Advocate: Sh. SM Arif with Ms. Perween Shabnam)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the OA.

2. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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